

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL)..... Diary No(s).72879/2025

[Arising out of impugned final judgment and order dated 07-07-2025 in CWP No.18257/2025 passed by the High Court of Punjab & Haryana at Chandigarh]

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

HARJIT SINGH & ANR.

Respondent(s)

(IA No. 1671/2026 - CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 73191/2025 (IV-D)

IA No. 8756/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 70305/2025 (IV-D)

IA No. 7139/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 73202/2025 (IV-D)

IA No. 8735/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 73881/2025 (IV-D)

IA No. 7007/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 73197/2025 (IV-D)

IA No. 8671/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 73218/2025 (IV-D)

IA No. 8035/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 70219/2025 (XIV)

IA No. 9546/2026 - CONDONATION OF DELAY IN FILING

IA No. 9547/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 73195/2025 (III-B)

IA No. 7447/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 69738/2025 (IV-D)

IA No. 11195/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 69395/2025 (XI-B)

IA No. 12476/2026 - CONDONATION OF DELAY IN FILING, IA

No.12478/2026 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS

Diary No(s). 73204/2025 (IV-D)

**IA No. 12439/2026 - CONDONATION OF DELAY IN FILING, IA
No.12446/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

Diary No(s). 73839/2025 (IV-D)

IA No. 11282/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 73207/2025 (III-B)

IA No. 13804/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 73835/2025 (IV-D)

IA No. 13424/2026 - CONDONATION OF DELAY IN FILING

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Diary No(s). 72882/2025

Diary No(s). 73821/2025 (XIV)

IA No. 18661/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 73837/2025 (IV-D)

IA No. 11842/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 73193/2025 (IV-D)

IA No. 16461/2026 - CONDONATION OF DELAY IN FILING

Diary No(s). 69234/2025 (XIV)

**IA No. 8771/2026 - CONDONATION OF DELAY IN FILING, IA No. 8773/2026
- EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

Diary No(s). 73857/2025 (IV-D)

**IA No. 19005/2026 - CONDONATION OF DELAY IN FILING, IA
No.19006/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT**

Date : 21-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Ms. Archana Pathak Dave, A.S.G.

Mr. Jagdish Chandra, Adv.

Mr. Madhav Sinhal, Adv.

Mr. Surender Sinha, Adv.

Mr. Gobind Kumar, Adv.

Mr. Uday Prakash Yadav, Adv.

Ms. Priyanka Tyagi, Adv.

Mr. Vivek Gupta, Adv.

Mr. Suvesh Kumar Pandey, Adv.

Mr. Ashiwan Mishra, Adv.

Ms. Rekha Pandey, Adv.
Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) : Mr. M.V. Mukunda, Adv.
Ms. Kanti, Adv.
Mr. Nishanth Patil, AOR

Mr. Dilwar H Barlaskar, Adv.
Mr. Mohd. Saquib Siddiqui, AOR
Mr. Naseer H Jafri, Adv.
Mr. Umair A Andrabi, Adv.
Mr. Amod Kumar Bidhuri, Adv.
Mr. Ankur Prakash, Adv.
Ms. Priyanka Singh, Adv.
Ms. Shanyan Yameen, Adv.
Mr. Abdul Samad Siddiqui, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Diary No.72879/2025, Diary No.70305/2025, Diary No.73202/2025,
Diary No.73881/2025, Diary No.73197/2025, Diary No.73218/2025,
Diary No.73207/2025, Diary No.73835/2025, Diary No.72882/2025

1. Delay condoned.
2. Issue notice, returnable on 06.04.2026.
3. Tag with Diary No.21811/2018.

Diary No.73191/2025, Diary No.70219/2025, Diary No.73195/2025,
Diary No.69738/2025, Diary No.73204/2025, Diary No.73839/2025,
Diary No.73821/2025, Diary No.73837/2025, Diary No.73193/2025,
Diary No.69234/2025

4. Delay condoned.
5. Issue notice, returnable on 06.04.2026.
6. Tag with Diary No.42267/2025.

Diary No.69395/2025

7. Delay condoned.
8. Issue notice, returnable on 06.04.2026
9. Tag with Diary No.17661/2023.

Diary No(s).73857/2025

10. Delay condoned.

11. Issue notice, returnable on 06.04.2026.

12. Tag with Diary No.6367/2025.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR